## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA No. 348/C-II/2017 in CP No. 16/111(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s. Modi Mundipharma Beauty Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present: Mr. Dhritiman Bhattacharya, Advocate for the Petitioner.

## **ORDER**

Notice to the ROC returnable on 19th December, 2017. Dasti as well.

(S. K. Mohapatra)
Member (T)

-8-d-/

(Ina Malhotra)
Member (J)